

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 16/233/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.12.2017

NAME OF THE COMPANY: ANK Leasing and Finance Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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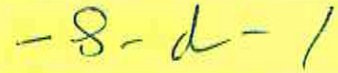
Present: Mr. Pranav Kumar Bansal, CS

**ORDER**

Notice to the Respondent returnable on 18<sup>th</sup> December, 2017. Dasti as well.



(S. K. Mohapatra)  
Member (T)



(Ina Malhotra)  
Member (J)